

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:5086
ANSWERED ON:13.08.2014
NATIONAL BOARD OF WILD LIFE
Rajesh Shri M. B.

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the National Board of Wild Life (NBWL) has been reconstituted without the mandatory number of non-Government members;
- (b) if so, the details thereof;
- (c) the details of the norms laid down in this regard; and
- (d) the reasons for violating the norms while reconstituting NBWL?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a)to (d) National Board of Wild Life (NBWL) has been reconstituted under section 5 (A) of Wild Life (Protection) Act, 1972, as amended vide notification number S.O. 1886 (E) dated 22nd July 2014.